Crl.A.No. 1229 OF 2001
(Part Heard)@@
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Item No.101 (Death Case) Court No. 7 Section II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1229 of 2001@@
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Bachittar Singh @ Biloo & Anr. Appellant (s)

Versus

State of Punjab Respondent (s)

WITH Crl.A.No.1228 of 2001

Dated: 05/09/2002: These matters were called on for hearing today.

CORAM:
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s) Mr. RS. Cheema, Sr.Adv.
Mr. HL. Aggarwal, Sr.Adv.
M/s Kawaljit Kochhar, KS. Nalwa,SC. Paul,Advs.
Ms. Kusum Chaudhary, Adv.

Mr. KB. Sinha, Sr.Adv.
M/s Kawaljit Kochar,SC.Paul, Advs.
Ms. Kusum Chaudhary, Adv.

For Respondent (s) Mr. Anoop G. Chaudhri, Sr.Adv.
M/s Bimal Roy Jad, Sunita Pandit,
BK.Khurana, Advs.

Ms. Harpreet Kaur Dhillon, Adv.
Mr. AP. Mohanty, Adv.
Mr. Dinesh Verma, Adv.
Ms. Suresh Kumari, Adv.

UPON hearing Counsel the Court made the following
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Mr. Anoop G. Chaudhri, the learned senior counsel resumed arguments at 10-30 a.m. and concluded at 11-55 a.m. Thereafter Mr. KB. Sinha, the learned senior counsel gave reply up to 12-20 p.m. Hearing concluded. Judgment reserved.

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Neelam Gulati (S.Thapar) (V.P. Tyagi) @@
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PS to Registrar Court Master@@
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